

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/73(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	KAJAL DAS VS SHIVAM INFRAESTATE PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel / Authorised Representative appeared physically / through video conference:

Mr. Patita Paban Bishwal, Adv. : For R1 & R2

Mr. Bratin Kumar Dey, Adv. : For Petitioner

Mr. Anjana Banerjee, Adv. :

ORDER

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **02.11.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Kundan kr.